

(c) the amount set apart for anti-sea erosion work in 1966-67 ; and

(d) the target achieved in the construction of sea wall, groynes etc. so far ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :

(a) Rs. 67 lakhs.

(b) A statement is laid on the Table of the House [*Placed in Library. See No. 51 LT-67/66*].

(c) Rs. 75 lakhs.

(d) By the end of the Third Plan, about 38 miles of Sea wall and 553 Groynes have been constructed.

Development of Hill Areas in Kerala

1975. Shri Imbichibava :

Shri A. K. Gopalan :

Will the Minister of **Planning and Social Welfare** be pleased to state :

(a) whether the Planning Commission have finalised schemes for the development of hill areas in Kerala ;

(b) if so, the details of these schemes; and

(c) when are these going to be implemented ?

The Minister of Planning and Social Welfare (Shri Asoka Mehta) :

(a) and (b), the details of the special programmes for development of the hill areas will be worked out at the time of the formulation of the States' Draft Fourth Five Year Plans.

(c) Does not arise.

Mental Hospitals in Kerala

1976. Shri Imbichibava :

Shri A. K. Gopalan :

Will the Minister of **Health and Family Planning** be pleased to state :

(a) the total outlay for the expansion of Mental Hospitals in Kerala during the Fourth Plan ;

(b) the hospitals which are going to be expanded ;

(c) whether there is any proposal to start new mental hospitals ; and

(d) if so, the places selected for the same ?

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) The total outlay for the expansion of Mentals in Hospital in Kerala during the Fourth Plan has been tentatively proposed as Rs. 25 lakhs.

(b) The Hospitals proposed to be expanded are the Mental Hospitals at Trivandrum, Calicut and Trichur.

(c) No.

(d) Does not arise.

Indian Repatriates from Burma

1977. Shri Karni Singhji : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether there is any proposal to rehabilitate the Indian migrants from Burma on the lands commanded by the Rajasthan Canal ;

(b) if so, the number of families to be rehabilitated ;

(c) the area of land earmarked for the purpose ; and

(d) the possible location of the area to be allotted ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) : (a) No.

(b) to (d). Do not arise.

Irrigation Facilities in Kerala

1979. Shri M. K. Kumaran : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether it is a fact that expansion of irrigation facilities in Kerala was delayed

because funds allotted for this purpose were diverted for other purposes by the State Government ;

(b) if so, the details regarding such diversion during the Third Five Year Plan ; and

(c) the steps taken to utilise the funds for the purpose for which they were allotted ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) : (a) to some extent it has been so.

(b) Against the original Third Plan provision of Rs. 11.42 crores, the actual expenditure has been about Rs 10.8 crores.

(c) Project-wise allocations of funds each year, are made after detailed discussion at the meeting of the Working Group attended by representatives of the State Government and those of the Central Ministries concerned and the Planning Commission. Diversion of some funds from irrigation sector to power sector has taken place on account of acceleration of works on some power schemes in Kerala and the need for additional funds for those projects. Allocation to the irrigation sector has been based on the progress of works and requirements of funds indicated by State Government at each Annual Plan discussion

Water Supply Scheme for Kasargode

1980. Shri Vasudevan Nair : Will the Minister of Health and Family Planning be pleased to state :

(a) whether Government have received the water supply scheme for Kasargode in Kerala State for technical sanction;

(b) if so, whether the sanction has been granted ;

(c) if not, the reasons for the delay ?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) No.

(c) Kasargode Water Supply Scheme, at an estimated cost of Rs. 5.32 lakhs was referred to this Ministry by the Planning Commission on 28th June, 1966. The State Government have requested that this scheme be approved under the rural phase of the National Water Supply and Sanitation Programme. The Planning Commission has been informed that according to the 1961 census report, this town has been classified as urban and the scheme cannot, therefore, be considered under the rural phase of the Programme. However, if the State Government desire to take up this scheme under the urban phase of the National Water Supply and Sanitation Programme, they may approve and execute the scheme under the powers delegated to them.

Aid for Family Planning

1981. Shri Lakhmu Bhawani : Will the Minister of Health and Family Planning be pleased to state the total amount given to the States (State-wise) by the Government for the Family Planning propagation and utilization during the year 1966-67 ?

The Minister of Health and Family Planning (Dr. Sushila Nayar): Out of the total budget provision of Rs. 1,300 lakhs for the implementation of Family Planning Programme during the year 1966-67, a sum of Rs. 907 lakhs has been sanctioned so far, as Grants-in-aid to the State Governments, as per details given below :—

Sl. No.	Name of the State	Amount (In lakhs)
1.	Andhra Pradesh	48.44
2.	Assam	22.56
3.	Bihar	35.17
4.	Gujarat	42.40
5.	Jammu & Kashmir	12.78
6.	Kerala	117.60
7.	Madhya Pradesh	58.45
8.	Madras	55.70